

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder - I

To

The Registrar Judicial,
High Court of J&K,
Jammu/Srinagar

NO:- 52002-03/STB Dated :- 15-01-2019

Subject :- Awaiting information in respect of Lok Sabha unstarred Question
No. 3496 for reply on 2nd January, 2019 regarding "Financial
Cases Pending in Courts".

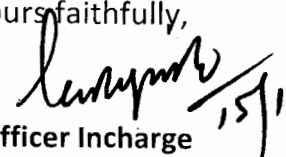
Madam,

Kindly refer to this office letter NO:- 49873-74/Sts dt:- 01.01.2019 on
the subject cited above, the requisite information is still awaited despite lapse of
thirteen days .

In this connection, it is once again request to kindly expedite the
matter and transmit the same tomorrow positively to this registry so that we may
able to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

Yours faithfully,


15/1
Officer Incharge
Statistical Section